

IN THE HIGH COURT OF JUDICIATURE AT BOMBAY
ORDINARY ORIGINAL CIVIL JURISDICTION

COMPANY PETITION NO. 1144 OF 1999.

In the matter of Companies Act, 1956 and
Sections 433 and 439 thereof.

-AND-

In the matter of **Shreeji Mineral Waters Pvt.Ltd.**
A Company duly registered under the Companies
Act, 1956 and having its registered Office at 11,
Tulsi Building, 93, Old Prabhadevi Road,
Bombay – 400 025.

JETU JACQUES TARU LALVANI

..Respondent- Company.

of Bombay Indian Inhabitant having his Office at)

Kamanwala Chambers, 4th Floor, Sir P.M. Road, Fort,)

Bombay – 400 001.)

) .. Petitioners.

**NOTIFICATION TO OFFICIAL LIQUIDATOR ORDER APPOINTING HIM
AS A LIQUIDATOR**

To,

The Official Liquidator,
High Court,
Bombay.

Order pronounced on 7th day of June 2010, by the Hon'ble Company Judge
Shri S.J.Vazifdar for the appointment of the Official Liquidator as Liquidator of the
undermentioned Company :-

NAME OF THE COMPANY : SHREEJI MINERAL WATERS
PVT.LTD.,

REGISTERED OFFICE AT : 11, Tulsi Building, 93,
Old Prabhadevi Road,
Bombay - 400 025.

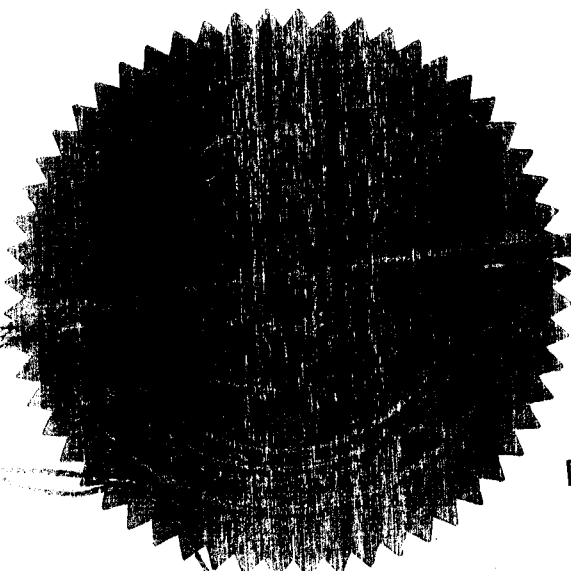
PETITIONER'S ADVOCATE : Mr. N.K.Mudhaney.

DATE OF THE PRESENTATION : 14th October 1999.
OF THE PETITION.

Copies of the Minutes of the Order passed in Company Petition
No.1144 of 2009 and Petition alongwith Affidavit-in support are
enclosed.

DATED THIS 13th DAY OF JULY, 2010.

For Registrar (O.S.)/
Prothonotary & Senior Master



SEALER

DATED THIS ----- DAY OF JULY, 2010

NOTE :- It will be the duty of the persons as are liable to make out
or to concur in making out a statement of affairs under Section 454
to attend on the Official Liquidator at such time and place as he may
appoint and to give him all information he may require.

CC To :-

- 1) The Registrar of Companies,
Ministry of Corporate Affairs,
100, Everest Building, Marine Lines
Mumbai - 400 020.

IN THE HIGH COURT OF JUDICIATURE

AT BOMBAY

ORDINARY ORIGINAL CIVIL JURISDICTION

COMPANY PETITION NO. 1144 OF 1999

Jetu Jacques Taru Lalvani. .. Petitioner.

-Versus-

Shreeji Mineral Waters Pvt.
Ltd.

... Respondents.

NOTIFICATION

DATED THIS 19th DAY OF JULY, 2010.

COMPANY REGISTRAR,
HIGH COURT, ORIGINAL SIDE,
BOMBAY.